



Appellate Tribunal for Electricity
Core-4, 7th Floor, SCOPE COMPLEX,
Lodhi Road, New Delhi – 110003

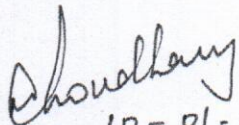
No. 1/1/2021/Adm/APTEL-19/22

Dated the 10th January, 2022

OFFICE ORDER

With approval of the Appointment Committee of Cabinet vide order No. 20/2/2018-EO (SM II) dated 27.12.2021 and in pursuance of Ministry of Power's Order No. 46/16/2018-R&R-(Vol.1) dated 30.12.2021 Hon'ble M. Justice R.K. Gauba, Judicial Member is appointed as Officiating Chairperson, Appellate Tribunal for Electricity, for a period of six month w.e.f. the date of his taking over the charge of the post or till the regular appointment to the post or until further orders, whichever is earliest.

This issues with approval of the Competent Authority.


10-01-22
(Ms. Madhulika Choudhary)
Registrar, APTEL.

Copy to :

1. Hon'ble Justice R.K. Gauba, Judicial Member/Officiating Chairperson, APTEL.
2. Joint Secretary (R&R), Ministry of Power, Shram Shakti Bhawan, New Delhi for information with reference to their order dated 30.12.2021.
3. Deputy Secretary (R&R), Ministry of Power.
4. PPS/PA to All Hon'ble Members of APTEL.
5. PPS to Registrar, APTEL
6. Pay & Accounts Officer, PAO (Sectt.), Ministry of Power, Sewa Bhawan, R.K. Bhawan, New Delhi-110066.
7. Office Assistant (IT) to upload on the website of APTEL..
8. Guard File.